

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 922/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: International Quality Steel LLC  
 V/s  
 India Steel Works Ltd.

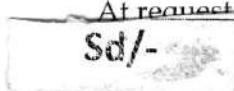
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

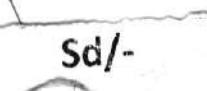
S. No.	NAME	DESIGNATION	SIGNATURE
9	Adv. Tanmay Kelkar i/b  Adv. Sahil  trialogon	Adv. for Petitioner	 22/01/18
	Adv. Ashish Gupta i/b Ucim Associates for f	Adv. for Respondent	 22/01/18

ORDER

TCP No.922/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 7.2.2018.

  
Sd/-

  
Sd/-

V. NALLASENAPATHY  
 Member (Technical)

B.S.V. PRAKASH KUMAR  
 Member (Judicial)